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7. Although, Shri A. P. Sinha, O. S. was on leave w.e.f. 12.2.80 to 29.2.80, he got card pass No. 009145 on 14.2.80. It is said that he used this pass many times for going to Calcutta. Shri Daniel, DEN also accompanied him.
8. It is said that Shri Badri Thakur, IOW's Khalasi used to work on Sh. Sinha's Tea-Shop. It was only when other Khalasis protested that he was brought back to his official work.
- No card pass bearing No. 009145 was ever issued by GM/ER to the Dhanbad Distt.
- Shri A. P. Sinha, O.S. does not own any Tea-Shop. The allegation is, therefore, baseless.

Central Government Health Scheme Facilities to Public

7781. SHRI K. PRADHANI: Will the Minister of HEALTH & FAMILY WELFARE be pleased to state:

(a) the facilities which the Central Government Health Scheme dispensaries are providing to the Members of the Public;

(b) whether Government have received representations regarding the willingness of public to avail of the facilities of Central Government Health Scheme on payment; and

(c) if so, the reaction of Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI NIHAR RANJAN LASKAR): (a) Central Government Health Scheme facilities have been provided to general public residing in the area in 14 dispensaries.

(b) Yes.

(c) The facilities in the 14 dispensaries have been provided as these areas are predominantly Government colonies and medical facilities from private practitioners are not sufficiently available. There is no proposal at present to provide Central Government Health Scheme facilities to general public in other dispensaries.

Private Buses in Delhi

7782. SHRI K. MALLANNA: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether Government are aware that a number of buses and mini buses particularly other than Delhi Transport Corporation are not in satisfactory running condition;

(b) whether Government are aware that a number of outsiders coming to visit Delhi, some time face difficulties as they are not properly guided by the conductors of these buses and compelled to get down at unknown places; and

(c) whether Government propose to check such buses and allow them only to function if maintained properly while on routes?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI BUTA SINGH): (a) and (c). It is not true that number of private buses are not in a satisfactory running condition. Under the Delhi Motor Vehicles Rules, 1940, all the vehicles which are brought for registration are inspected by the Board of Inspection of the Directorate of Transport, Delhi Administration and new vehicles are given first fitness certificate for two years. The old vehicles within five years of registration are given fitness for one year and vehicles